



**DAMODAR VALLEY CORPORATION
COMMERCIAL DEPARTMENT
DVC TOWERS: VIP ROAD
KOLKATA-700 054.**

स्पीड पोस्ट द्वारा
BY SPEED POST

Coml./CERC/Tariff & Charges/2013/- 5113

22 MAR 2013

To

✓ The Bench Officer,
Central Electricity Regulatory Commission,
3rd & 4th Floor,
Chanderlok Building,
36, Janpath,
New Delhi - 110 001

01 APR 2013

RECEIVED

Sub: Submission of Information regarding expected Revenue from tariff and charges in respect of DVC as per CERC Regulations, 2010 (Procedure for calculating the expected revenue from tariffs and charges).

1/4/2013
At sent to web site
2/4

Dear Sir,

Reference to above, the information in respect of DVC as sought vide your letter (Ref. above) in regard to expected Revenue from tariff and charges as per CERC Regulations, 2010 (procedure for calculating the expected revenue from tariffs and charges) are furnished as per prescribed format for your needful action please.

Yours faithfully,

Dy. Chief Engineer (Coml.)

Encl. as Above

APPENDIX-I (from page 6 to 16)

Form No. 1: Thermal

Name of Utility:

(A) Name of Plant: **BTPS-B (U # 1 to 3)**

Sl. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	66.01	72.9
1b	Actual/Expected Auxiliary Energy Consumption	%	10.25	10.25
2a	Actual/Expected recovery of Capacity Charge including incentive	((Cr.)	647.57	674.42
2b	Actual/Expected recovery of Return on Equity	((Cr.)	71.06	74.23
2c	Actual/Expected recovery of Incentive	((Cr.)	0	0
3	Actual/Expected Scheduled Generation	MU	2830.82	3389.60
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	106.83	106.83
5a	Actual/Expected recovery of Energy Charges	((Cr.)	302.42	362.11
5b	Actual/Expected Fuel Price Considered (coal)	(/MT)	1448	1448
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	((Cr.)		

Note: Recovery of charges are based on claim before CERC

APPENDIX-I (from page 6 to 16)
Form No. 1: Thermal

Name of Utility:
(A) Name of Plant: CTPS (U # 1 to 3)

Sl. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	63.4	68.4
1b	Actual/Expected Auxiliary Energy Consumption	%	11.5	11.5
2a	Actual/Expected recovery of Capacity Charge including incentive	((Cr.)	499.39	520.49
2b	Actual/Expected recovery of Return on Equity	((Cr.)	43.98	46.44
2c	Actual/Expected recovery of Incentive	((Cr.)	28.3	72.87
3	Actual/Expected Scheduled Generation	MU	1698.28	1984.4
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	122.19	122.19
5a	Actual/Expected recovery of Energy Charges	((Cr.)	207.51	242.47
5b	Actual/Expected Fuel Price Considered (coal)	(/MT)	1496	1496
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	((Cr.)		

Note: Recovery of charges are based on claim before CERC

Name of Utility:
(A) Name of Plant: **DTPS (U # 3 & 4)**

Sl. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	76.93	75.8
1b	Actual/Expected Auxiliary Energy Consumption	%	10.5	10.5
2a	Actual/Expected recovery of Capacity Charge including incentive	((Cr.)	403.99	427.08
2b	Actual/Expected recovery of Return on Equity	((Cr.)	33.51	38.82
2c	Actual/Expected recovery of Incentive	((Cr.)	15.99	10.39
3	Actual/Expected Scheduled Generation	MU	1753.75	1964.6
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	165.34	165.34
5a	Actual/Expected recovery of Energy Charges	((Cr.)	289.97	324.83
5b	Actual/Expected Fuel Price Considered (coal)	(/MT)	2471	2471
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	((Cr.)		

Note: Recovery of charges are based on claim before CERC

Name of Utility:
(A) Name of Plant: **MTPS (U # 1 to 3)**

Sl. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	59.891	71.7
1b	Actual/Expected Auxiliary Energy Consumption	%	9	9
2a	Actual/Expected recovery of Capacity Charge including incentive	((Cr.)	941.95	968.5
2b	Actual/Expected recovery of Return on Equity	((Cr.)	102.03	104.62
2c	Actual/Expected recovery of Incentive	((Cr.)	0	0
3	Actual/Expected Scheduled Generation	MU	2695.25	3240.16
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	126.73	126.73
5a	Actual/Expected recovery of Energy Charges	((Cr.)	341.57	410.63
5b	Actual/Expected Fuel Price Considered (coal)	(/MT)	1781	1781
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	((Cr.)		

Note: Recovery of charges are based on claim before CERC

Name of Utility:
(A) Name of Plant: **MTPS (U # 4)**

Sl. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	59.891	71.7
1b	Actual/Expected Auxiliary Energy Consumption	%	9	9
2a	Actual/Expected recovery of Capacity Charge including incentive	((Cr.)	359.16	365.95
2b	Actual/Expected recovery of Return on Equity	((Cr.)	42.61	42.69
2c	Actual/Expected recovery of Incentive	((Cr.)	0	0
3	Actual/Expected Scheduled Generation	MU	1125.66	1144.88
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	126.73	126.73
5a	Actual/Expected recovery of Energy Charges	((Cr.)	142.65	145.1
5b	Actual/Expected Fuel Price Considered (coal)	(/MT)	1781	1781
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	((Cr.)		

Note: Recovery of charges are based on claim before CERC

APPENDIX-I (from page 6 to 16)
Form No. 1: Thermal

Name of Utility:
(A) Name of Plant: **MTPS (U # 5 & 6)**

Sl. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	87.64	84.3
1b	Actual/Expected Auxiliary Energy Consumption	%	9	9
2a	Actual/Expected recovery of Capacity Charge including incentive	((Cr.)	725.77	699.95
2b	Actual/Expected recovery of Return on Equity	((Cr.)	136.91	137.32
2c	Actual/Expected recovery of Incentive	((Cr.)	11.27	0
3	Actual/Expected Scheduled Generation	MU	3100.74	3174.09
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	127.28	127.28
5a	Actual/Expected recovery of Energy Charges	((Cr.)	394.66	404.00
5b	Actual/Expected Fuel Price Considered (coal)	(/MT)	1781	1781
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	((Cr.)		

Note: Recovery of charges are based on claim before CERC

APPENDIX-I (from page 6 to 16)
Form No. 1: Thermal

Name of Utility:

(A) Name of Plant: **MTPS (U # 7 & 8)**

Sl. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	70.41	84.9
1b	Actual/Expected Auxiliary Energy Consumption	%	6.83	6.83
2a	Actual/Expected recovery of Capacity Charge including incentive	((Cr.)	2254.39	2113.78
2b	Actual/Expected recovery of Return on Equity	((Cr.)	316.50	322.35
2c	Actual/Expected recovery of Incentive	((Cr.)	0	0
3	Actual/Expected Scheduled Generation	MU	4846.07	6580.3
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	178.08	178.08
5a	Actual/Expected recovery of Energy Charges	((Cr.)	862.99	1171.82
5b	Actual/Expected Fuel Price Considered(coal)	(/MT)	2418	2418
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	((Cr.)		

Note: Recovery of charges are based on claim before CERC

APPENDIX-I (from page 6 to 16)
Form No. 1: Thermal

Name of Utility:
(A) Name of Plant: **CTPS (U # 7 & 8)**

Sl. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	86.87	84.5
1b	Actual/Expected Auxiliary Energy Consumption	%	9	9
2a	Actual/Expected recovery of Capacity Charge including incentive	((Cr.)	772.98	621.38
2b	Actual/Expected recovery of Return on Equity	((Cr.)	165.69	133.19
2c	Actual/Expected recovery of Incentive	((Cr.)	8.48	0
3	Actual/Expected Scheduled Generation	MU	3462.28	3700
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	128.20	149.272
5a	Actual/Expected recovery of Energy Charges	((Cr.)	434.35	505.45
5b	Actual/Expected Fuel Price Considered(coal)	(/MT)	1718	1836.6
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	((Cr.)		

Note: Recovery of charges are based on claim before CERC

APPENDIX-I (from page 6 to 16)
Form No. 1: Thermal

Name of Utility:

(A) Name of Plant: **DSTPS (U # 1 & 2)**

Sl. No	Particulars	Unit	*Current Year (2012-13) U # 1 / U # 2	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	72.29/96.6	60.5
1b	Actual/Expected Auxiliary Energy Consumption	%	6.83 / 6.83	6.83
2a	Actual/Expected recovery of Capacity Charge including incentive	((Cr.)	607.04/ 51.06	1391.50
2b	Actual/Expected recovery of Return on Equity	((Cr.)	125.13 / 10.53	296.65
2c	Actual/Expected recovery of Incentive	((Cr.)	0 / 3.48	
3	Actual/Expected Scheduled Generation	MU	2219.53 / 226.8	4968.63
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	253.96	253.96
5a	Actual/Expected recovery of Energy Charges	((Cr.)	563.67 / 5.76	1261.83
5b	Actual/Expected Fuel Price Considered(coal)	(/MT)	3288	3288
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	((Cr.)		

Note: 1. Recovery of charges are based on claim before CERC

2. COD of U # 1 15 / 05 / 2012 and U # 2 05 / 03 / 2013

APPENDIX-I (from page 6 to 16)

Form No. 1: Thermal

Name of Utility:

(A) Name of Plant: **KTPS (U # 1 & 2)**

Sl. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%		64.40 / 67.0
1b	Actual/Expected Auxiliary Energy Consumption	%		6.83
2a	Actual/Expected recovery of Capacity Charge including incentive	((Cr.)		925.87 / 306.93
2b	Actual/Expected recovery of Return on Equity	((Cr.)		190.0 / 62.98
2c	Actual/Expected recovery of Incentive	((Cr.)		0
3	Actual/Expected Scheduled Generation	MU		2409.94 / 839.92
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh		181.81
5a	Actual/Expected recovery of Energy Charges	((Cr.)		438.15 / 152.71
5b	Actual/Expected Fuel Price Considered(coal)	(/MT)		2346
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	((Cr.)		

Note: 1. Recovery of charges are based on claim before CERC

2. Expected COD of U # 1 APR'2013 and U # 2 DEC'2013

APPENDIX-I (from page 6 to 16)

Name of Utility: Form No. 2: **Hydro**

(A) Name of Plant: **Maithon Hydel**

Sl. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	80% (Normative)	
1b	Actual/Expected Auxiliary Energy Consumption	%	1.25	1.25
2a	Actual/Expected recovery of Capacity Charge including incentive	() (Cr.)	52.59	54.09
2b	Actual/Expected recovery of Return on Equity	() (Cr.)	6.35	6.37
2c	Actual/Expected recovery of Incentive	() (Cr.)	-	-
3	Actual/Expected Scheduled Generation	MU	84.42	103.13
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	NA	NA
5a	Actual/Expected recovery of Energy Charges	() (Cr.)	NA	NA
5b	Actual/Expected Fuel Price Considered	(/MT)	NA	NA
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	() (Cr.)		

Note: Recovery of charges are based on claim before CERC

(A) Name of Plant: Panchet Hydel

Sl. No	Particulars	Unit	*Current Year (2012-13) (proj.)	*Ensuing Year (2013-14) (Proj.)
1a	Actual/Expected Availability	%	80% (Normative)	
1b	Actual/Expected Auxiliary Energy Consumption	%	1.25	1.25
2a	Actual/Expected recovery of Capacity Charge including incentive	((Cr.)	41.21	38.95
2b	Actual/Expected recovery of Return on Equity	((Cr.)	5.27	5.27
2c	Actual/Expected recovery of Incentive	((Cr.)	-	-
3	Actual/Expected Scheduled Generation	MU	113.1	142.95
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	NA	NA
5a	Actual/Expected recovery of Energy Charges	((Cr.)	NA	NA
5b	Actual/Expected Fuel Price Considered	(/MT)	NA	NA
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	((Cr.)		

Note: Recovery of charges are based on claim before CERC

APPENDIX-I (from page 6 to 16)

Name of Utility: Form No. 2: **Hydro**

(A) Name of Plant: **Tilaiya Hydel**

Sl. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	80% (Normative)	
1b	Actual/Expected Auxiliary Energy Consumption	%	1.25	1.25
2a	Actual/Expected recovery of Capacity Charge including incentive	((Cr.)	7.84	8.22
2b	Actual/Expected recovery of Return on Equity	((Cr.)	0.2894	0.2894
2c	Actual/Expected recovery of Incentive	((Cr.)	-	-
3	Actual/Expected Scheduled Generation	MU	13.39	3.92
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	NA	NA
5a	Actual/Expected recovery of Energy Charges	((Cr.)	NA	NA
5b	Actual/Expected Fuel Price Considered	(/MT)	NA	NA
6a	Actual UI generation	UI		NOT APPLICABLE
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	((Cr.)		

Note: Recovery of charges are based on claim before CERC

Damodar Valley Corporation (DVC)

Name of Utility :

(A) Name of Plant :

[illegible]

* Normative basis

^a As per provisional Tariff order dated 23.6.11, 70% allowed by CERC

** Based on claim basis

Damodar Valley Corporation (DVC)

Name of Utility :

(A) Name of Plant :

[illegible]

* Normative basis

^a As per provisional Tariff order dated 23.6.11, 70% allowed by CERC

**** Based on claim basis**